

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.03.2025

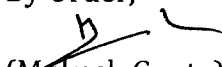
ORDER NO. 55 of 2025

Hon'ble President is pleased to partially modify the roster order no. 42 of 2025 for **CESTAT, New Delhi** on **07.03.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 07.03.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	For clarification: ST/50383 and 50776/2018 Omaxe Buildhome Ltd. vs. Commissioner of CGST & Central Excise - Delhi East

Note:

1. The above matter will be heard after CST matters as per list.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi/Notice Board/Website/Guard File/Office Copy.


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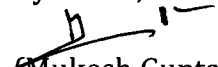
ORDER NO. 56 of 2025

Hon'ble President is pleased to partially modify the roster order no. 43 of 2025 for **CESTAT, Mumbai** on **13.03.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 13.03.2025 at 2:30p.m.	Dr. Suvendu Kumar Pati, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	High Court Remand case: (Time bound) E/1869/2010 GEE Ltd. vs. Commissioner of Central Excise, Thane - I and E/1870/2010 S.M. Agarwal vs. Commissioner of Central Excise, Thane - I

Note:

1. The hearing will take place by **virtual mode**.
2. No adjournment will be granted.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar